- (ii) Low population density and/or sizeable share of tribal population;
- (iii) Strategic location along borders with neighbouring countries;
- (iv) Economic and infrastructural backwardness; and
- (v) Non-viable nature of state finances.

States under this category have a low resource base and are not in a position to mobilize resources for their developmental needs even though the *per capita* income of some of these states is relatively high. Moreover, a number of these states were constituted out of former small Union Territories or districts of some other states, necessarily involving creation of overheads and administrative infrastructure that was out of proportion to their resource base.

Development of Uttar Pradesh

 $\dagger 2999.$ SHRI NARESH AGRAWAL: Will the PRIME MINISTER be pleased to state:

- (a) whether the Chief Minister of Uttar Pradesh met the Prime Minister in Delhi on 14 April, 2012 and put several proposal for the development of Uttar Pradesh before him;
 - (b) if so, the details thereof; and
- (c) whether the Prime Minister will be pleased to give approval to them and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes, Sir.

- (b) Chief Minister, Uttar Pradesh in his meeting with the Prime Minister on 14.4.2012 handed over 38 letters to the Prime Minister. The proposals contained in the letters are related to the sectors of Agriculture, Energy, Education, Technical Education, Irrigation and Flood Control, Environment, Tourism, Road Infrastructure, Transport, Police, Urban Development, Social Welfare, Health and Rural Infrastructure. The details are given in the statement. (See below)
 - (c) The proposals contained in these letters are under examination.

[†] Original notice of the question was received in Hindi

Statement

Details of letters sent by Hob'ble Chief Minister to Hob'ble Prime Minister for the development of Uttar Pradesh.

			1	
Sector		Subject	Financial requirement (Rs. crore)	Concerned Ministry
1		2	3	4
Agriculture	1.	Relating to the benefits to be given to farmers while promoting the cooperative movement as per the recommendations of the Vaidyanathan Committee.	922.28	Department of Agriculture and Cooperation, Ministry of Agriculture
	2.	Relating to allocating funds from Rashtriya Krishi Vikas Yojanas for energizing private tubewells.	137.73	Ministry of Agriculture
	3 .	Sanctioning of integrated Plans for recharging of underground water and rain water harvesting in over-exploited and critical development blocks.	1500.00	Ministry of Water Resources
	4.:	Relating to timely distribution of fertilizers to farmers		Ministry of Chemical and Fertilizers, Deptt. of Fertilizers
	5.	Relating to developing nine railway track points for making fertilizers available to farmers		Ministry of Railways

1		2	3	4
	6.	Relating to implementation of foot-and-mouth disease control programme in all the districts of State		Ministry of Agriculture Deptt. Of cattle, Dairying and fishery
Food	7.	To ascertain immediate delivery, payment of remaining pending bills and increase in the case credit limit at the level of FCI for proper storage of wheat and accelerated payment to the cultivators	697.00	Ministry of Food and Public Distribution
Energy	8.	Regarding arrangement of coal for Roja and Anpara "C" projects in private sector		Ministry of Coal
	9.	Regarding arrangement of coal rack for Roja and Anpara "C" projects of private sectors		Ministry of Coal
	10.	Additional energy supply to the State from NTPC, Dadri Project		Ministry of Energy
	11.	Regarding timely completion of Three thermal projects handed over to BHEL with quality work		Ministry of Heavy Industries
	12.	Regarding financial nurturing of electricity projects of UP from Clean Technology Funds of World Bank	5000.00	Ministry of Finance, Deptt of Economic Affairs

Education	13	Release of remaining Central Share for 2011-12 and extension of period upto 31.3.2015 for trained teachers on deputation in the schools as per the norms of Sarva Shiksha Abhiyan	2346.82	Ministry of Human Resource Department	
	14	Assistance for establishment of new universities in 9 divisions of the State and payment of arrear to university teachers as per the Sixth Pay Commission's distribution.	4006.00	Ministry of Human Resource Development	
Vocational Education	15	Establishment of Government ITI s for vocational training	5267.00	Ministry of Labour	,
Education	16	For increasing stipend to instructors working in Rashtriya Madhyamik Shiksha Abhiyan under ICT scheme, distribution of Tablet PC and Laptop to Boys-Girls students, free uniform and Textbooks to all boys and girls students in middle school and inclusion of non-govt. schools in this Abhiyan.	4100.00	Ministry of Human Resource Development	:
Irrigation and Flood control	17	Assistance from Government of India for making available facilities for flood safety and irrigation facilities in the State	1682.31	Ministry of Water Resources	

Written Answers to

[3 MAY 2012]

Unstarred Questions 123

1		2	3	4	124
Environment	18	Regarding approval of 90% Central share in the Schemes under Rashtriya Ganga Nadi Basin	9880.00	Ministry of Environment and Forest	Written Answers
Tourism	19	Sanction for implementing Bodha Circuit Phase-II project with the held of JBIC		Ministry of Tourism	nswers to
Road Establishment	20	Enhancement of share from Central Road Fund and providing funds for the maintenance of National State Highways and for developing Lucknow-Allahabad road into four lane		Ministry of Road Transport & Highways.	[RAJYA SABHA]
	21	For inclusion of works of 25 Railway Fly over under Railway Works programmes by Ministry of Railways in the State		Ministry of Railways	SABHA]
	22	For increasing allocation under Road construction in the light of 13th Finance Commission's recommendations.	2180.00	Ministry of Finance	Uı
Transport	23	Provide emergency mobile medical facilities on the Nation Highways.		Ministry of Road Transport and Highways	Unstarred Questions
Police	24	Regarding Road Construction Project at Indo-Nepal Border.	2680.04	Ministry of Home Affairs	uestions

					Written .
	25	Regarding release of substantial financial assistance for modernization of Police Force	4000.00	Ministry of Home Affairs	Written Answers ı
	26	Approval of Action Plan of Left Wing Extremist affected District	1237.00	Ministry of Home Affairs	to
Urban Development	27	Regarding release of Central Share in two installments, enhancement in Central Share through changing the funding pattern and release of due Central Share according to escalated cost Under JNNURM	871.77	Ministry of Urban Development.	[3 MAY
	28	Regarding providing additional funds for Kumbha Mela, Allahabad 2013 and for approving 90% Central Assistance for the plans.	400.00	Planning Commission	2012]
Social Welfare	29	To provide Scholarship to students of Pre Secondary and Post Secondary of Other Backward Class.	3284.68	Ministry of Social Justice and Empowerment	Unstarre
	30	Bearing of Expenditure by the centre at the level of year 2011-12 of Eleventh Plan in the form of scholarship to Post Secondary SC students and tax compensation.	4500.00	Ministry of Social Justice and Empowerment	Unstarred Questions

1		2	3	4
Health	31	To provide assistance for up-gradation of Government Medical Colleges for providing high standard medical facilities.	196.65	Ministry of Health and Family Welfare
	32	Regarding supply of water sealed toilets and drinking water in all affected districts to prevent AES/JE diseases.	151.09	Ministry of Rural Development/Department of Drinking Water Supply
	33	Establishment of residential development Block Level training/professional rehabilitation center for AES/JE infected patients.	101.82	Ministry of Health and Family Welfare/Ministry of Human Resource development
	34	Regarding reducing harmful effect of Pigs in AES/JE deseases	89.08	Ministry of Agriculture, Deptt. Of Cattle, Dairying and fishery
	35	Regarding sanctioning and providing assistance for sentinel lab, medical mobile units, 10 beded ICU and IEC/BCC for complete safety and prevention of AES/JE to all	56.98	Ministry of Health and Family Welfare

Rural Establishment	36	To connect all habitations through roads under PMGSY.	4028.80	Ministry of Rural Development
	37	To provide clean drinking water to the rural areas.	3580.42	
		8		Ministry of Rural
	38			Development
		Regarding construction of Indira Awas in rural areas.	14500.00	
				Ministry of Rural
				Development.

Written Answers to